






NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 27/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/60/2016
NAME OF THE PETITIONER(S) : S. Pathmakumar & another
NAME OF THE RESPONDENT(S) : Malabar Hotels Private Limited and 7 others
UNDER SECTION : 397/398, 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- | | | | |
|----|---------------------------------------------------|-----------------------------|---------------------------------------------------------------------------------------|
| 1. | S. Harij | Counsel for Petitioner 2. |  |
| 2. | T.S. Parthasarathy
for Ramalingam & associates | Counsel for A & Respondent |  |
| 3. | A. Vijaykumar | Counsel for R, but R17 |  |
| 4. | J. DEV ESTHAR
For M/s. Shiva Kumar &
Suresh | Counsel for R5 |  |
| 5) | K. RAMASAMY
G.V. MOHAN KUMAR | Counsel for Respondent no 7 |  |

ORDER

Shri S Hari, counsel for petitioner present. Shri A Vijayakumar, counsel for R1 & R17, Shri T S Parthasarathy, counsel for R4, Shri J Dev Eshwaar, counsel for R5 and Shri G V Mohan Kumar, counsel for R7 are present. No representation on behalf of R2, R3 & R6. Therefore, R2, R3 & R6 are set ex parte. Pleadings are complete. Time extended at their request for submitting final arguments. Put up on 24.08.2017 at 10.30 A.M.



(K. Anantha Padmanabha Swamy)
Member (Judicial)

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